

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/3452/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dulal Mech,
Presiding officer, Labour Court, Dibrugarh.

Dated Guwahati the ^{1st October} 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. No.LCD.11A/2020/317 Dated, dtd. 28.09.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for six days from 01.10.2020 to 08.10.2020 i.e. on 01.10.2020, 03.10.2020, 05.10.2020, 06.10.2020, 07.10.2020 and 08.10.2020, along with headquarter leave permission w.e.f. the morning of 01.10.2020 till the morning of 09.10.2020, has been granted. Further, the District & Sessions Judge, Dibrugarh and in his absence the next senior most Judicial officer in the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/3452/A, dated 1-10-2020

Copy to:

1. The District & Sessions Judge, Dibrugarh.
2. ✓ The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)